GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 4481 TO BE ANSWERED ON 22.03.2018

Status of Panchayat Enterprise Suite Project

4481. SHRI RAMSINH RATHWA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has discarded the Panchayat Enterprise Suite project for documenting the comprehensive developmental activities of the village panchayats;
- (b) if so, the details thereof and the alternative programme proposed by the Government in this regard; and
- (c) the details of the States which have given complete data for the project?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

(a) No. The Ministry of Panchayati Raj (MoPR) is implementing e-Panchayat Mission Mode Project (MMP) wherein a suite of Core Common Applications, collectively known as Panchayat Enterprise Suite (PES) has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, delivery of citizen services like issue of certificates, licences etc.

(b) Does not arise.

(c) The level of adoption of various PES Applications at panchayat level varies across States / UTs due to differentials in the preparedness of panchayats for e-enablement. The State/UT wise adoption status of PES applications is given at Annexure. Besides, some States have also developed their own State-specific applications for similar purposes.

Annexure referred in reply to part (c) of the Lok Sabha Unstarred Question No. 4481 for 22.03.2018 regarding Status of Panchayat Enterprise Suite Project

Name of Application	In use by States/UTs
PRIASoft	Andhra Pradesh, Assam, Chhattisgarh, Haryana, Himachal Pradesh, Jharkhand, Maharashtra, Manipur, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.
PlanPlus	Andhra Pradesh, Assam, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Maharashtra, Manipur, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.
National Panchayat Portal	Andhra Pradesh, Assam, Bihar, Chhattisgarh, Dadra and Nagar Haveli, Daman and Diu, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Manipur, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Sikkim, Telangana, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.
Local Government Directory	All States/UTs.
ActionSoft	Andhra Pradesh, Assam, Haryana, Himachal Pradesh, Jharkhand, Maharashtra, Odisha, Sikkim, Tripura, Uttar Pradesh
National	A&N Islands, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Dadra & Nagar Haveli,
Asset	Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala,
Directory	Maharashtra, Manipur, Odisha, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal.
AreaProfiler	Andaman and Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Dadra and Nagar Haveli, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.
ServicePlus	Chhattisgarh, Jharkhand, Maharashtra and Manipur.
Training Management	Andhra Pradesh, Arunachal Pradesh, Assam, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Sikkim, Tamil Nadu and Telangana.
Social Audit	Nil
GIS KEY	Under Development

State/UT-wise Adoption of the PES applications

KEY:

1. PRIASoft = States entering vouchers online for FY 2016-17.

- 2. PlanPlus = States uploading approved Annual Action Plans for FY 2017-18.
- 3. National Panchayat Portal = States where the dynamic websites have been created for Panchayats (on State's request).
- 4. Local Government Directory = States where unique codes have been defined for Panchayats (or equivalent Rural Local Bodies) and Urban local bodies
- 5. ActionSoft = States where financial/physical progress of works undertaken during 2016-17 is being captured by Panchayats is being captured.
- 6. National Asset Directory = States where Panchayats are putting details of their Assets in public domain.
- 7. AreaProfiler = States where some local profile (election details, demographic data, family register, etc) is being put in public domain.
- 8. ServicePlus = States where ServicePlus is being used to deliver services through Panchayats.
- 9. Training Management = States where SIRDs are using the application for managing their trainings.